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Title: Introduction of Oilfields (Regulation and Development) Amendment Bill, 1998.

12.05 hrs

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI VAZHAPADYK. RAMAMURTHY): Sir, I beg to move for leave to introduce a Bill further to amend the Oilfields (Regulation and Development) Act, 1948.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Oilfields (Regulation and Development) Act, 1948.

The motion was adopted.

SHRI VAZHAPADYK. RAMAMURTHY: I introduce* the Bill.
